GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

STARRED QUESTION NO:155 ANSWERED ON:23.03.2012 SOLAR POWER IN SCHOOLS AND COLLEGES Ponnam Shri Prabhakar;Rani Killi Krupa

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the Government proposes to provide solar power to Government schools and colleges in the country particularly in the rural areas;

(b) if so, the details thereof;

(c) whether the Government has received any proposal from State Governments in this regard;

(d) if so, the details thereof along with the action taken by the Government thereon;

(e) whether the Government provides subsidy to the rural farmers and tribals on solar equipment for domestic use as well as for irrigation purpose; and

(f) if so, the details thereof, State-wise?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a),(b),(c),(d)(e) & (f): A statement is laid on the Table of the House.

Statement

Statement referred to in reply to Parts (a),(b),(c),(d),(e)&(f) of the Lok Sabha Starred Question No. 155 for 23rd March, 2012.

(a) & (b): The Government has been providing central financial assistance (CFA) of 30% of the cost of installation of solar photovoltaic systems such as solar lanterns, home lights and stand-alone power plants subject to a maximum of Rs. 81/- per Wp under Off-grid Solar Applications Scheme of the Jawaharlal Nehru National Solar Mission in General Category States to all users including Government schools and colleges. In Special category states, UT Islands and districts with International Borders, CFA up to 90% of the project cost subject to a maximum of Rs.243/- per watt peak is available for Government schools and colleges.

(c): Yes, Madam.

(d): The Ministry received project proposals and sanctioned 4434 number of standalone solar photovoltaic power plants aggregating to a capacity of 16827 kWp in schools, colleges and Universities during 2011-12 upto 29th Feb., 2012 in Assam, Bihar, Chhattisgarh, Delhi, Jammu & Kashmir, Karnataka, Manipur, Mizoram, Odisha, Punjab, Pondicherry, Tamil Nadu, Uttar Pradesh and West Bengal. State-wise list of projects sanctioned is given in Annexure-1.

(e): Yes, Madam.

(f): The Ministry provides subsidy of 30% of the project cost subject to a maximum of Rs.81/- per watt peak to farmers and tribals for solar lanterns and home lighting systems. The Ministry also provides subsidy of 30% of the project cost subject to a maximum of Rs.57/- per watt peak for installation of solar water pumpsets for irrigation purposes in all the States. State-wise CFA sanctioned by the Ministry for solar lanterns, home lights and water pumping systems during 2011-12 up to 29.2.2012, is given in Annexure 2.

The Ministry is providing central financial assistance (CFA) under the Remote Village Electrification Programme (RVE) for lighting/ basic electrification in those remote un-electrified census villages and un-electrified hamlets of electrified villages, where grid extension has not been found feasible by the State Governments and hence is not covered under the Rajiv Gandhi Grameen Vidyutikaran Yojna. Under the Programme, the Ministry provides CFA of up to 90% of the cost of systems subject to pre-specified limits.

Annexure 1

Annexure 1 referred to in reply to part (d) of the Lok Sabha Starred Question No.155 for 23rd March, 2012.

S.No. States / UTs Number of plants Capacity in kWp

1. Assam 9 279 2. Bihar 4077 8740 3. Chhattisgarh 23 1476 4. Jammu & Kashmir 5 450 5. Karnataka 1 100 6 Manipur 3 120 7 Odisha 26 1995 8. Punjab 60 295 9. Tamil Nadu 12 739 10 Uttar Pradesh 9 518 11 West Bengal 194 685 12 Delhi 1 100 13 Puducherry 5 500 14 Others 9 830 Total 4434 16827

Annexure 2

Annexure 2 referred to in reply to part (f) of the Lok Sabha Starred Question No.155 for 23rd March, 2012.

State-wise CFA sanctioned by the Ministry for solar lanterns, home lights and water pumping systems during 2011-12 up to 29.2.2012

S. No. States/ Union Territories Central Financial Assistance

1 Arunachal Pradesh 404.96 2 Assam 19.78 3 Haryana 123.90 4 Jharkhand 58.40 5 Madhya Pradesh 114.21 6 Odisha 1.00 7 Punjab 685.98 8 Rajasthan 3211.12 9 Sikkim 882.93 10 Tamil Nadu 4908.60 11 Uttar Pradesh 91.74 12 Others 146.50

(Rs. in lakhs)

Total 10649.00

State-wise list of solar home lights and water pumping systems sanctioned in 2011-12 up to 29.2.2012

S. No. States/Union Solar Home Lights Water Pump sets Territories (nos.) (nos.) 1 Arunachal Pradesh 4373 2 Assam 220 3 Haryana 75 4 Madhya Pradesh 3700 1 5 Odisha 6 Punjab 600 7 Rajasthan 20000 1600 8 Sikkim 5000 9 Tamil Nadu 60000 10 Uttar Pradesh 91164 11 11 Others

Total 102457 2287